## GOVERNMENT OF INDIA POWER LOK SABHA

## UNSTARRED QUESTION NO:816 ANSWERED ON:27.11.2014 ALLOCATION OF POWER TO STATES Rao Shri Rayapati Sambasiva

## Will the Minister of POWER be pleased to state:

(a) the MWs of power allocated to each State in the current year;

(b) whether any proposal is pending from certain States including Andhra Pradesh for allocation of more MWs of power in the current year;

(c) if so, the details thereof and action taken thereon;

(d) the availability of power in the country at present;

(e) whether the Government proposes to anticipate shortage of power in the current and the ensuing years; and

(f) if so, the details thereof and the steps being taken to cope with the same?

## Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) : The State-wise details of allocation of Power from Central Generating stations to each State/UT in the country as on 31.10.2014 are at Annex.

(b) & (c) : No, Madam.

(d): The availability of power both in terms of energy and peak in the country during the current year 2014-15 (up to October, 2014) is 617.7 BU and 1,41,160 MW respectively.

(e) & (f) : The assessment of anticipated shortage of power in the current year 2014-15 has been done and as per the assessment, the anticipated shortage of power in terms of energy and peak during the year would be 5.1% and 2.0% respectively.

Assessment of anticipated shortage is done on annual basis. The Central Government is taking the following steps to overcome the shortcomings in supply of power:

(i) Generation capacity addition of 88,537 MW is targeted for the 12th Plan from conventional sources. As against this, 48,026 MW has already been achieved.

(ii) Transmission lines of 1,07,440 ckm and 2,82,740 MVA transformation capacity have been targeted for the 12th Plan. As against this, 45,570 ckm of transmission lines and 1,56,354 MVA of transformation capacity has been achieved.

(iii) Two new schemes have been approved by the Government, namely Deendayal Upadhyaya Gram Jyoti Yojna and Integrated Power Development Scheme for strengthening of sub-transmission and distribution networks and for segregation of agricultural feeders.

(iv) Government of India has taken initiative to prepare Action Plans for providing 24x7 Power For All (PFA) in partnership with the States.

(v) Renovation & Modernization (R&M) of old power plants is planned by the concerned State and Central Power Utilities for improving the Plant Load Factor of power stations

(vi) The gap in coal availability is planned to be met through enhanced coal production and coal imports for increased generation by thermal plants.

(vii) Promotion of energy conservation, energy efficiency and demand side management measures.

(viii) In order to support financial viability of State Distribution Utilities (Discoms), the Central Government had notified a Financial

Restructuring Plan (FRP).

(ix) Expeditious resolution of issues relating to environmental and forest clearances.